




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Ranjana G. (For) Raj Thabatch	Counsel for Petitioners	
2.	K. Moorthy	Counsel for RG - R &	
3.	M. Roshan Arif for Pawan	Respondent	

ORDER

Counsel representing both the parties are present and prayed for time to make submissions in regard to the matter pending before the NCLAT. Time is extended at request. Put up on 18.01.2018.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)